

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1377

Dated:- 08/02/2019

In partial modification to High Court Order Nos. 75 dated 22.04.2009 and 57 dated 21.04.2009, it is hereby provided that the requisite unit criteria of the units to be earned by the part time Secretaries of District Legal Services Authorities in the disposal of Judicial work is slashed down by 50%.

By order

(Sanjay Dhar)
Registrar General

No:- 55994-58/02/165 Dated:- 08-02-2019

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K.
4. Registrar Judicial High Court of J&K, Jammu / Srinagar.
5. Registrar Rules, High Court of J&K, Jammu.
6. Member Secretary, J&K State Legal Services Authority.
7. Principal District & Sessions Judge _____
..... for information and with the request to circulate
it amongst the working under their Jurisdiction.
8. CPC e-Courts, High Court of J&K for uploading on the High Court Website.
9. Incharge Statistical Section for information and necessary action.

Registrar General